

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 613
CP-145/241-242/ND/2020
IA/165/2022, CA/747/2020

IN THE MATTER OF:
Ms. Rajni Mittal

...APPLICANT

Vs.

**M/s. Jyoti Swarup Mittal Builders and
Contractors Pvt. Ltd.**

...RESPONDENT

Section
U/s 241-242

Order delivered on 06.06.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Mr Anjaneya Mishra and Sahil Yadav,
Adv.

For the Respondent

:Mr. Sumit Wadhva and Mr. SP Singh
Chawla-Advocates Adv S Shishir, Adv
Kunal Surhatia, Adv Syed Mussaiyain
Zayed, Adv Sana Zaidi, Adv Sham Lal
Garg and Adv Yogesh Yogi and for
Applicant in 747/2020

ORDER

Due to paucity of time, matter is adjourned to **22.08.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)